

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI**

**ORDER**

In supersession of earlier orders, the following Committees are hereby re-constituted for Central District, Tis Hazari Courts, Delhi with immediate effect:-

**COMMITTEES FOR CENTRAL DISTRICT,**  
**TIS HAZARI COURTS COMPLEX**

S.No.	Name of the Committee	Name of Judicial Officer	Designation
1	Sub-Committee for Digitization of Judicial Record of Delhi Family Courts.	Sh. Gaurav Sharma, Civil Judge (Central)	Chairperson
		Branch-In-Charge, Digitization Cell, Tis Hazari Court	Member
		Ms. Kiran Malhotra, SJA, Family Court (HQ), Dwarka	Member
2	Centralized Monitoring Committee on FAQs	Sh. Umed Singh, District Judge, Comm.Court (Central)	Chairperson
		Sh. Ajay Pandey, District Judge, Comm.Court (Central)	Member
		Sh. Sumeet Anand, CMM (Central)	Member
		Sh. Anuj Kumar Singh, ACMM (Central)	Member
		Sh. Dev Saroha, Civil Judge (Central)	Member
3	Accessibility Committee to deal with all issues relating to the Person's with Disability.	Sh. Rajesh Malik, ADJ (Central), PH.No-011-23832479	Chairperson
		Sumeet Anand, CMM (Central) PH.No.-011-23832441	Member
		Sh. Anuj Kumar Singh, ACMM (Central) PH.No. 011-23913805	Member
		Sh. Gaurav Sharma, Advocate PH.No.-8447298054	Member
		Sh. Sandeep Chand, District System Administrator PH.No-9990720157	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)


Delhi

No. 234-334 F.1(3)/Gaz/23

Dated, Delhi the 02 JAN 2024

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
3. The Principal Judge, Family Courts (Hqs), Dwarka, New Delhi.
4. The Officers concerned.
5. Sh. Sunil Kumar, PO-MACT, North District, Rohini Court, Delhi.
6. Sh. Siddhartha Malik, ASJ (SC-POCSO), West, Tis Hazari Courts, Delhi.
7. AO(J)/AO/Branch In-Charge, all the branches (Central) Tis Hazari Courts, Delhi.
8. The PS to the undersigned.
9. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.

  
Principal District & Sessions Judge (HQs)  
Delhi